

F.N. 15011/156/2016-Jus(AU)

Government of India
Ministry of Law & Justice
Department of Justice

New Delhi, the 26th December 2016
Jaisalmer House, 26, Mansingh Road.

Office Memorandum

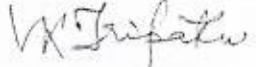
Sub: Allocation of work amongst Joint Secretaries in Department of Justice.

In view of relinquishing of charge of Joint Secretary by Shri A.K. Gulati and Shri Atul Kaushik and Shri A.K. Lal joining as Joint Secretary in the of Department of Justice, the following allocation of work is made with immediate effect and until further orders:

Sl. No.	Name & Designation	Existing work	Proposed work
1	Sh.Ajay Kumar Lal, Joint Secretary	Joined as JS on 20.12.2016	eCourts and Justice II.
2	Sh.S.C.Barmma, Joint Secretary,	Justice I & Justice II. Additional charge of JS(NM&JR)	Legal Aid to Poor, Access to Justice (UNDP), Access to Justice (NEJK), Justice I. Ease of Doing Business co-ordination work till it is transferred to eCourts
3	Sh.G.R.Raghavendra, Joint Secretary*	Newly posted and yet to join	National Mission and Judicial Reforms
4	Sh. Rajinder Kumar Kashyap, Joint Secretary	Appointment of Judges and Administration	No change.

*Till Sh. G.R. Raghavendra, Joint Secretary joins, the work assigned to him will continue to be looked after by Sh. S.C. Barmma, Joint Secretary

This issues with the approval of Secretary (Justice).


(V.K. Tripathi)
Dir(Admn)
Tel: 23385332

Copy to:

- (i) All Joint Secretaries of DoJ
- (ii) PSO to Secretary (J)
- (iii) All Officers of DoJ
- (iv) NIC for uploading on the website of DoJ